

(16)

25.

03.03.2006

MA-2340/2004
OA-1868/2002

Present: Shri Yogesh Sharma, learned counsel for applicant
Shri R.L. Dhawan, learned counsel for respondents

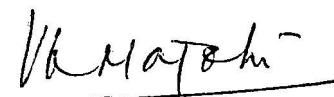
Learned counsel for applicant seeks to withdraw MA-2340/2004 with liberty to file a fresh OA in terms of directions issued by this Tribunal dated 28.7.2003 in OA-1868/2002 contending that only one part of the quota had been filled while other had remained untouched.

MA-2340/2004 is dismissed as withdrawn with liberty.



(Mukesh Kumar Gupta)
Member (J)

cc.



(V.K. Majotra)
Vice Chairman (A)